

DIVISION BENCH

ITEM NO.106 & 107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.106 - CP (IB) No.25/ALD/2022

NAME OF THE COMPANY	U.P. KATAI MILL MAZDOOR SANGHARSH SAMITI THROUGH ITS AUTHORIZED REPRESENTATIVE MR. JAI PRAKASH VERMA V/S M/S U.P. STATE YARN COMPANY LTD
UNDER SECTION	9 IBC

ITEM NO.107 - CP (IB) No.26/ALD/2022

NAME OF THE COMPANY	U.P. KATAI MILL MAZDOOR SANGH THROUGH ITS AUTHORIZED SECRETARY MR. RAM PRATAP PANDEY V/S M/S U.P. STATE YARN COMPANY LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Operational Creditor

Sh. D.N. Awasthi, Adv.

: For the Corporate Debtor

ORDER

- 1. None present for the Operational Creditor. However, Ld. Counsel representing the Corporate Debtor is present through VC.**
- 2. Since there is no representation today on behalf of the Operational Creditor, therefore in the interest of justice, the matter is adjourned for final hearing on 23rd August, 2024. This is the last opportunity provided to the Operational Creditor to argue the case, failing which the matter may be decided in next hearing.**
- 3. The photocopy of this order be placed on record in both the connected matters.**

-Sd-

**(Ashish Verma)
Member (Technical)**

3rd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**